

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS & FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 2296 TO BE ANSWERED ON 31.07.2026

Ramagundam Fertilizers and Chemicals Limited

2296: Shri Madhavaneni Raghunandan Rao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Government has any proposal to expand the Ramagundam Fertilizers and Chemicals Limited (RFCL) plant at Ramagundam, Telangana, if so, the details thereof;
- (b) whether any special allocation of fertilizers produced at the said plant is being made to the State of Telangana, if so, the details thereof; and
- (c) the steps taken by the Government to ensure adequate fertilizer availability to farmers in Telangana from RFCL?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a): At present, there is no such proposal of Ramagundam Fertilizers and Chemicals Limited (RFCL) under consideration in the Department of Fertilizers.

(b) & (c): The following steps are taken by the Government in every season for ensuring timely and adequate supply of fertilizers across the States/UTs, including the State of Telangana:

I. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers. On the basis of requirement projected by DA&FW, Department of Fertilizers (DoF) allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

II. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Management System (iFMS).

III. The State Governments are regularly advised to coordinate with manufacturers and importers for streamlining the supplies through timely placement of indents.

IV. Regular coordination with the Ministry of Railways is undertaken for giving sufficient rakes, priority to fertilizers and for timely evacuation of rakes for States.

V. The distribution of fertilizers within the State at district level is done by the concerned State government.

Further, to ensure an efficient and uninterrupted supply, Urea produced by RFCL, like that from all other indigenous manufacturing plants, is pooled at the national level and allocated to States based on their assessed requirements to ensure equitable distribution across the country.

Accordingly, the availability of fertilizers has remained adequate in the State of Telangana during the ongoing Kharif 2026 season (from 01.04.2026 to 26.07.2026). The information regarding requirement, availability, sales and closing stocks of fertilizers in the State during the said period is placed at **Annexure**.

Annexure

**Annexure referred to in reply to part (b) & (c) of Lok Sabha Unstarred Question No. 2296
for answering on 31.07.2026**

TELANGANA					
AVAILABILITY OF FERTILIZERS DURING THE ONGOING KHARIF 2026 (FROM 01.04.2026 TO 26.07.26)					
Figures in LMT					
S.No .	Product	Requirement	Availability	DBT Sales	Closing Stock as on 26.07.26
1	UREA	7.26	7.88	4.27	3.61
2	DAP	2.04	1.93	1.62	0.31
3	MOP	0.57	0.54	0.15	0.39
4	NPKS	7.18	7.68	4.49	3.18

1. Primary indicator of comfortable availability: Availability > Requirement
2. Secondary Indicator of comfortable availability: Availability > Sales